

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 921 of 2020

IN THE MATTER OF:

Commercial Tax Department Government of Rajasthan ...Appellant

Versus

Ebix Software India Pvt. Ltd.

...Respondent

Present: -

For Appellant:

For Respondent: Mr. Kartikeya Jaiswal, Advocate for R-1.

Mr. Gautam Swarup and Ms. Gunjan Jindal, Advocates.

O R D E R
(Virtual Mode)

19.04.2021 In terms of the order dated 31.03.2021 Written Submissions have been filed by the parties which are taken on record.

List the Appeal 'For Hearing' on **17th May, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[V.P. Singh]
Member (Technical)